

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO.39
TO BE ANSWERED ON 20.07.2023

GOBARdhan Scheme

39. SHRI RAJVEER SINGH (RAJU BHAIYA):

SHRI BHOLA SINGH:

SHRI VINOD KUMAR SONKAR:

SHRI RAJA AMARESHWARA NAIK:

SHRIMATI SANGEETA KUMARI SINGH DEO:

DR. JAYANTA KUMAR ROY:

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) whether the Government has been implementing Galvanizing Organic Bio-Agro Resources Dhan (GOBARdhan) scheme;

(b) if so, the details of progress made so far, year-wise;

(c) the details of financial assistance provided so far, State-wise, year-wise;

(d) whether the Government has made it mandatory of five per cent compressed bio gas for all organizations marketing natural and bio gas in the country and if so, the details thereof;

(e) whether the Government proposes to establish 500 new 'waste to wealth' plants under GOBARdhan scheme for promoting circular economy and if so, the details thereof; and

(f) the other steps being taken by the Government for effective implementation of the scheme?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) to (c) Galvanizing Organic Bio-Agro Resources dhan (GOBARdhan), launched in 2018, is an integral component of Solid Waste Management under Phase-II of Swachh Bharat Mission (Grameen) for ensuring cleanliness in villages by converting organic/biodegradable waste including cattle dung, kitchen leftovers, crop residue and market waste etc. into biogas and bio-slurry to improve the lives of villagers. Under SBM-G, financial assistance of up to Rs.50 lakhs per district is available for the entire programme period from 2020-21 to 2024-25 for setting up of community level biogas plant(s). The year wise progress is as under:-

No. of completed biogas plants

2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (as on 17.7.2023)	Total
14	100	191	97	181	60	643

(d) As informed by Ministry of Petroleum and Natural Gas, there is no mandate on compressed bio-gas for all organizations marketing natural and biogas in the country as on date. However, Budget 2023-24 announced a 5% CBG mandate for all organizations marketing natural and biogas.

(e) As per Budget Announcement 2023-24, 500 new 'waste to wealth' plants under GOBARdhan scheme will be established for promoting circular economy. These will include 200 compressed biogas (CBG) plants, including 75 plants in urban areas, and 300 community or cluster-based plants. These plants will be established primarily by private sector with support from stakeholder Ministries/Departments.

(f) The stakeholder Ministries/Departments have put in place several enablers for GOBARdhan such as inclusion of loans for setting up of CBG plants under Priority Sector Lending, inclusion of Fermented Organic Manure (FOM)/ Liquid Fermented Organic Manure (LFOM) under Fertilizer Control Order (FCO), CBG plants producing FOM & LFOM with zero discharge considered under White category by Central Pollution Control Board (CPCB), revision in CBG procurement price under Sustainable Alternative Towards Affordable Transportation (SATAT) & CBG price indexing with RSP of CNG/CBG, development of a Unified Registration Portal for GOBARdhan, scheme for Market Development Assistance (MDA) to promote organic fertilizers produced from GOBARdhanplants, exemption of central excise duty to CNG blended with CBG to prevent double taxation, exemption for requirement of authorization letter for sale of FOM/LFOM (Bio- slurry) for a period of three years, inclusion of CBG in the list of activities for trading of carbon credit under bilateral/cooperative approaches etc. Some more enablers are also under consideration by various stakeholder Ministries/Departments including schemes for financial support for biomass collection and extension of pipeline connectivity from the CBG plants to the city gas distribution grid.

Other measures include constitution of Inter-Ministerial Task Force for smooth coordination between stakeholder Ministries/Departments, periodic review of progress, regular interaction with stakeholders like CBG operators, State Govt. officials, Fertilizers PSUs and regular review meetings etc. for monitoring of progress as well as interventions required to speed up the progress.
